

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).33951/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(WITH I.R. and IA No.146354/2018-CONDONATION OF DELAY IN FILING and IA No.146355/2018-EXEMPTION FROM FILING O.T.)

Date : 22-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
 Mr. Ashutosh Kumar Sharma, Adv.
 Mr. Ankur Prakash, AOR

For Respondent(s) Mr. Vikas Tiwary, Adv.
 Mr. Dharmendra Kumar Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Exemption from filing O.T. granted.

Issue notice on application for condonation of delay
as also on special leave petition limited to the question
of payment of arrears of salary.

Mr. Dharmendra Kumar Sinha, learned counsel accepts
notice.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR